

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 79(ND) 15

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.09.2017**

NAME OF THE COMPANY: Sh. Rishu Monga Vs. M/s Big Brands Research
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

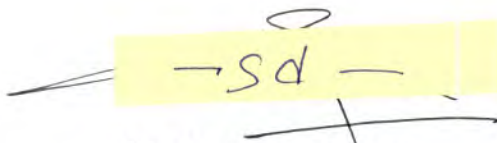
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	:	Mr. Aman Bhalla, Advocate	
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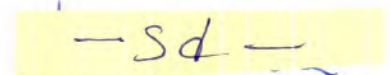
	For the Respondent (s)	:	Ms. Vidushi, Advocate	
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ORDER

A request for adjournment has been made by the Ld. Counsel for the
Petitioner. At his request adjourned to 2nd November, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**